

in their last meeting. Another meeting is likely to be held shortly to take a final decision in the matter.

Appointment of National Commissions for School Education and Higher Education

430. SHRI YOGENDRA SHARMA:
Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether Government have decided to appoint National Commissions for School Education and Higher Education; and

(b) if so, what are the terms of reference of the two Commissions?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) and (b) Government have decided to appoint National Commissions for teachers for School Education and Higher Education. The terms of reference of the two Commissions are being finalized.

New University

431. SHRI SHRIDHAR WASUDEO DHABE:

DR. BHAI MAHAVIR:

Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) the number of proposals for opening of new universities which have been received from various State Governments and are pending decision with UGC and the Ministry; and

(b) what are the details of the proposals and the time by when a decision will be taken thereon?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) and (b) The following proposals received from State Governments are at various stages of consideration:

(i) Establishment of a new university in North Gujarat. The proposal was

examined by a Committee appointed by the Commission, and the views of the State Government were invited on the recommendations made by the Committee. These views have since been received and are awaiting consideration by the Commission's Standing Committee on New Universities which is scheduled to meet on October 22, 1982.

(ii) Establishment of a Technological University in the Konkan region in Maharashtra. The Commission had accepted the proposal in principle and the State Government was requested to prepare a detailed project report and a draft bill for the examination by the Commission. These documents are still to be received.

(iii) The Government of Andhra Pradesh has sent a proposal for establishment of a women's University very recently. This is yet to be examined.

(iv) The Government of Arunachal Pradesh has been considering a proposal to establish a University in the Union Territory. A draft bill proposed for the purpose has been received and examined. A final decision on the proposal is yet to be taken in the light of certain suggestions made by the Ministry of Home Affairs recently.

Play Grounds for Universities and Affiliated Colleges

432. SHRI SHRIDHAR WASUDEO DHABE;

DR. BHAI MAHAVIR:

Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) the number of colleges affiliated to various universities which do not have adequate play grounds; and

(b) the details of financial assistance given by the University Grants Commission during the last two years for development of play grounds in various universities and colleges?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE

(SHRI P. K. THUNGON): (a) and (b) Financial assistance for development of play fields in universities and colleges is provided by the University Grants Commission from a special allocation placed at the disposal of the Commission for the purpose. A University is sanctioned Rs. 15,000/- and a college Rs. 10,000/- on a sharing basis of 75:25 for development of play fields. Similarly, 75 per cent of the expenditure subject to a ceiling of Rs. 2.50 lakhs for a University and Rs. 1.50 lakhs for a college is sanctioned for the construction of a Gymnasium. The total grants paid by the Commission under these schemes during 1980-81 and 1981-82 are Rs. 7,41,693 and Rs. 3,04,724.13 respectively.

Information about the number of colleges which do not have adequate play fields is not available.

Piracy of Books

433. SHRI KHUSHWANT SINGH: SHRI SHRIKANT VERMA:

Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether attention of Government has been drawn to newspaper reports ('Hindustan Times' dated September 13, 1982 and 'Indian Express' dated August 23, 1982) on the widespread piracy of books all over the country;

(b) whether any list of book pirates has been prepared by the Ministry;

(c) whether any estimate has been made of the loss of revenue to the country, the harm done to legitimate publishers and deprivation of royalties to authors;

(d) what steps Government propose to take against the growing menace of book piracy; and

(e) whether any proposal is under Government's consideration to make violation of copyright in a cognizable offence?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE

(SHRI P. K. THUNGON): (a) and (e) Yes, Sir. Through newspaper reports and representations received from book publishers, the Government are aware that there is a widespread piracy of books in the country and its harmful consequences to the country, authors and legitimate publishers. Under the provisions of the Indian Copyright Act, 1957, copyright is a proprietary right and it is for the owners of copyright to institute—necessary civil or criminal proceedings in the appropriate court of law for enforcement of their rights. In so far as the Government are concerned, the problem is being studied in its various aspects with a view to finding suitable remedial measures.

Environment Education

434. SHRI NAND KISHORE BHATT:

SHRI T. CHANDRASEKARA REDDY:

Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) the efforts being made by Government to encourage environment education; and

(b) the names of Universities in India where degree and post graduate courses in environmental science have been introduced?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) The National Council of Educational Research and Training has developed textual and other supplementary reading material to provide education through environment at the School level. Orientation programmes have been organised for School teachers and teacher-educators for teaching of Science through environment, particularly at the primary level.

For the development of programmes of environment education at the University level, the University Grants Commission has constituted a Committee which is in the process of finalising the guidelines for environmental education programmes at undergraduate and postgraduate levels.